To
All CCAs/Directors General under CBEC.

Subject:- Filling up vacancies of the post of Stenographer Grade-I – clarification regarding.

Sir,

I am directed to say that a large number of representations have been received from CCAs and Associations including individuals seeking clarification regarding filling up the post of Stenographer Grade-I consequent to the merger of Stenographer Grade-I (Rs.5500-9000/-) and Stenographer Grade-II (Rs.5000-8000/-) and redesignation as Stenographer Grade-I.

2. It has been intimated by several Associations and Cadre Controlling Authorities that promotions to various grades have already been effected in the following field formations:-

(i) Kolkata Customs
(ii) Goa Customs
(iii) Jaipur Central Excise
(iv) Bhopal Central Excise (including Raipur, Indore and Nagpur)
(v) Mumbai Central Excise
(vi) Chennai Central Excise
(vii) Patna

3. The existing RRs for the post of Stenographer Grade-I (pre-revised Rs.5500-9000/-) prescribe the post of Stenographer Grade-II (pre-revised Rs.5000-8000/-) as feeder grade for promotion. The hierarchy of the cadre upto Stenographer Grade-I is as below:-

Stenographer Grade-I (Rs.5500-9000/-)
Stenographer Grade-II (Rs.5000-8000/-)
Stenographer Grade-III (Rs.4000-6000/-)

The posts of Stenographer Grade-II (pre-revised Rs.5000-8000/-) and Stenographer Grade-I (pre-revised Rs.5500-9000/-) have been merged together and redesignated as Stenographer Grade-I (PB-2; Rs.9300-34800 + Grade Pay of Rs.4200/-) in 2010. The erstwhile post of Stenographer Grade-III (pre-revised Rs.4000-6000/-) has been redesignated as Stenographer Grade-II (PB-1, Rs.5200-20200 + Grade Pay of Rs.2400/-) in 2011. After merger of the posts of Stenographer Grade-I and Stenographer Grade-II and redesignation of the post of Stenographer Grade-III as Stenographer Grade-II, the hierarchy is as below:-

Stenographer Grade-I (PB-2, Rs.9300-34800 + Grade Pay of Rs.4200/-)
Stenographer Grade-II (PB-1, Rs.5200-20200 + Grade Pay of Rs.2400/-)
The existing RRs of Stenographer Grade-I (Grade Pay Rs.4200/-) prescribe the erstwhile post of Stenographer Grade-II, and not the post of erstwhile Stenographer Grade-III (Grade Pay Rs.2400/-) as a feeder grade for promotion. The RRs for the post of SG-I have not yet been revised after the merger of erstwhile SG-I and SG-II. Promotions to the post of Stenographer Grade-I cannot therefore be made in accordance with the existing RRs.

4. However, despite this position, several CCAs have made promotions to the grade of Stenographer Grade-I. The methodology to do so is perhaps not uniform and not known to the Board. To bring about uniformity and ensure fairness across Zones for promotion to Stenographer Grade-I and also to ensure that officers in this cadre do not suffer vis-à-vis their counterparts in other Zones, CCAs are requested to furnish data regarding promotions that have been made to the post of Stenographer Grade-I in accordance with the Recruitment Rules of the post published vide GSR No.683(E) dated 15th October, 2004. The methodology adopted in making such promotions may be intimated to the Board in view of what has been said in para 3 above. The information may be furnished in the following format:-

<table>
<thead>
<tr>
<th>Designation and Grade</th>
<th>Vacancy year against which promotions have been made</th>
<th>Number of vacancies against which promotion has been made</th>
<th>Number of persons promoted</th>
<th>Whether promotion is on adhoc basis or regular basis</th>
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</thead>
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5. The above information may be furnished to the Board within a period of 15 days.

6. This issues with the approval of Member (P&V).

Yours faithfully,

[Signature]

(Rajpal Singh)

Under Secretary to the Government of India
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